

**Rakes for Iron ore**

6060. SHRI CHINTAMANI JENA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the transport of iron ore from Banspani-Barjamda sector for export, through Paradip Port in Orissa has come to a stand still due to non-supply of rakes;

(b) whether it is a fact that due to non-supply and inadequate supply of Railway rakes, more than 17 lakh tonnes of iron ore are dumped in various railway stations, if so, by what date the dumped iron ore will be cleared up; and

(c) the action which the Union Government have taken to supply a minimum of three rakes per day to this sector for transportation of iron ore from this sector to be exported through Paradip Port?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Heavy stockpile of iron ore in Barjamda sector on account of Minerals & Metals Trading Corporation has built up due to the procurement being far in excess of the programme for export. 17 lakh tonnes is more than the movement programme for a year.

(c) The Railways have made adequate arrangements to load 2 to 3 rakes daily by putting BOX rakes marked for close circuit movement of ore to Paradip Port.

**T.A./D.A. for Apprentices**

6061. SHRI SATYASADHAN CHAKRABORTY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railway employees, when selected as Apprentices, are eligible for TA/DA in terms

of Railway Board's Orders No. L(Trg) 1-67 TRI/144 of 13th November, 1968;

(b) whether it is a fact that the claims submitted by Apprentices Telecom. Maintenance of Madras Division on Southern Railway for December, 1980 and January, 1981 were returned by APO/Madras;

(c) whether it is also a fact that the claims returned by the APO/Madras are lying with TCI/Repeater/Madras despite Union's representations, pointing out Board's orders; and

(d) if so, the action taken to effect payment?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) to (d). Arrangements are on hand to include the TA Bill for the month of Dec. 80 in the salary bill for the month of March, 1981. The claims for Jan/81 were received in the Office of APO/Madras only in March 1981 and were returned for re-submission since the claims were not complete. Action will be taken to dispose of claims for the month of Jan. 1981 when these are received, complete in all respects.

**Chicken pox in U.P. and M.P.**

6062. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that even at present innumerable persons in different parts of Madhya Pradesh and Uttar Pradesh suffer from chicken pox instead of small pox; and

(b) if so, the steps being taken by Government to control it?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Cases of chicken